

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Does not arise.

Development of Telecommunication System in Orissa during Seventh Plan Period

1145. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have taken steps and chalked out programme for the department of the communication system in the State of Orissa during the Sevneeth Five Year Plan period;

(b) if so, the State headquarter, Bhubaneshwar, is proposed to be connected with all the district headquarters by STD lines;

(c) whether Government have also made provision for providing STD system in sub-divisional headquarters and giving telephone facilities in every district and Public Call Office in every Panchayat Headquarters; and

(d) the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) This would be subject to the availability of adequate plan funds.

(c) Provision of STD facility in sub-divisional headquarters is not a plan priority. Long Distance Public Call Offices can be provided at Panchayat headquarters if certain conditions as detailed in (d) are satisfied.

(d) Out of 13 district headquarters of Orissa, 2 district headquarters namely Cuttack and Puri are already connected on STD to the State Capital Bhubaneshwar. The remaining district headquarters namely Balasore, Baripada, Bhawanipatna, Bolangir, Chartapur (Ganjam), Dhenkanal, Keonjhar, Koraput, Phulbani, Sambalpur and Sundergarh are planned to be provided with STD facility during the 7th Plan period subject to availability of funds.

Long distance Public Call Offices can be provided at Panchayat Headquarters on subsidised basis if they happen to be category stations as below :

- Sub-divisional/Tahsil Headquarters;
- Sub Tahsil Headquarters.
- Block Headquarters.
- Places with a population of 5000 or more in ordinary areas and 2500 or more in backward or hilly areas.
- Places with Police Stations under the Charge of an Officer of the rank of a Sub-Inspector of Police or above.
- Out of the way places beyond 40 Kms (radial distance) from an existing exchange.
- Tourist/Pilgrimage Centre/Agricultural/Irrigation/Power Project sites/Townships.
- Other stations on the basis of financial viability or in the case of loss on rent and guarantee basis.

Telephone Connections in National Capital Region

1146. SHRI B. B. RAMAIAH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether in the interest of quick development of National Capital Region, Government have drawn up a plan to give telephone connections to people in this area; and

(b) whether Government propose to consider shifting telephones of offices/individuals who shift to places like Faridabad, NOIDA etc., which will fall within the National Capital Region ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The plans are under preparation.

(b) Shifting of telephone from one exchange to another is permitted within the local area of a telephone system. Due to technical reasons the shifting of telephone outside the local area would not be possible.

The proposed National Capital Region would be covering several telephone systems having different local areas. Therefore shifting of telephones connections from Faridabad Exchange of Delhi Telephones system to NOIDA telephone system will not be possible as these form two separate Local areas.

Agreement Regarding Petrochemical Complex at Haldia as a Joint Sector Unit

1147. SHRI AMAR ROY PRADHAN :
SHRI PRIYA RANJAN DAS
MUNSI :

Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that the West Bengal Government had entered into an agreement with a private sector entrepreneur to implement the long-delayed petro-chemical complex at Haldia as a Joint Sector Unit; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) An understanding has been reached between West Bengal Industrial Development Corporation Ltd. and Goenkas for the setting up of this project on the standard joint sector pattern.

(Ex-factory price excluding excise duty in Rs.)

	1981	1982	1983	1984	1985 (July)
Bajaj Super	4750	5280	5280	5540	6490
	5100			6000	
Bajaj Chetak	4900	5430	5430	5740	6730
	5250			6180	

(c) There is no Government control on prices of automobile including two-wheeler scooters and as such the question of obtaining Government approval does not arise.

(d) The increase in prices of two-whee-

Increase in Prices by M/s Bajaj Auto Ltd.

1148. SHRI DHARAM PAL SINGH
MALIK :
SHRI M. RAGHUMA REDDY :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that M/s Bajaj Auto Ltd., Pune, have increased the prices of their products a number of times;

(b) if so, the number of times the prices of the Bajaj products. Scooter and Tempo have been increased during the last three years, year-wise;

(c) whether prior approval of the Government was obtained before the increase of prices; and

(d) the reasons for increasing the prices every year ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) . Bajaj Auto Ltd. do not manufacture Tempo. Information in respect of the prices of Bajaj Super and Bajaj Chetak Scooters during the last five years is as follows :

lers over the past 4-5 years has not been excessive in comparison to increase in the general price index and that of inputs like steel-aluminium, non-ferrous metals, tyres, etc.